

IN THE HIGH COURT OF JHARKHAND AT RANCHI

A.B.A. No. 9269 of 2019

Subhash Ravidas Petitioner

Versus

1. The State of Jharkhand

2. Mamta Devi

... Opposite Parties

CORAM: HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY

Through Video Conferencing

For the Petitioner : Mr. Satish Kumar, Advocate

For the State : Mr. Sardhu Mahto, A.P.P.

For the O.P. No. 2 : Ms. Pinki Kumari, Advocate

Order No. 05

Dated 24th June 2020

Heard the learned counsel for the respective sides.

The petitioner apprehends his arrest in connection with C.P. Case No. 02 of 2019, pending before the Court of learned Sub Divisional Judicial Magistrate, Bermo at Tenughat.

The marriage of the complainant was solemnized with the petitioner on 12.06.2017. It has been alleged that after one year there was a demand of Rs. 2 Lakh cash and on non-fulfillment of which she was subjected to torture. Ultimately she was ousted from her matrimonial house.

It appears that the petitioner had filed a suit for restitution of conjugal rights though after the complaint petition was instituted by the opposite party No. 2 which had been registered as Original Suit No. 126 of 2019. It appears from the Solemn Affirmation that the complainant has expressed her desire to stay with the petitioner and the suit for restitution rights would also indicate the desirability of the petitioner to stay with the opposite party No. 2. Although the learned counsel for the opposite party No. 2 has referred to the photo copy of a photograph which according to her indicates an illicit relationship between the petitioner and his sister-in-law, but it is difficult to ascertain from a solitary photograph that there was an illicit relationship existing between them.

On consideration of the entire aspect of the matter, I am inclined to extend the privilege of anticipatory bail to the petitioner. Accordingly, the interim anticipatory bail granted to the petitioner on 15.01.2020 in connection with C.P. Case No. 02 of 2019 is hereby confirmed.

This application stands disposed of.

(RONGON MUKHOPADHYAY,J.)